

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

A. NO. 55 OF 2018

Dated: 06th August, 2019

In the matter of:

Guttaseema Wind Energy Company Pvt. Ltd. &Anr.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **30.09.2019.**

Court Master/PS

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